

(c) and (d) Achievement of generation targets depends on the performance of the individual power station and that the requisite funds required for running the power stations are provided by the concerned State Electricity Boards/Power Utilities out of their own budget allocation.

Setting up new units by NHPC

†2580. SHRI VIJAY SINGH YADAV: Will the Minister of POWER be pleased to state:

(a) the States where the National Hydro Power Corporation intends to establish its new units;

(b) whether the corporation proposes to set up any of its new units in backward States such as Bihar, Madhya Pradesh or Orissa in the near future; and

(c) if so, by when and if not, the reasons therefor?

THE MINISTER OF STATE IN THE MINISTRY OF POWER (SHRIMATI JAYAWANTI MEHTA): (a) The National Hydro-electric Power Corporation (NHPC) proposes to set up new units in various States of the country. State-wise details of new projects proposed to be taken up for execution are given in the Statement (See below).

(b) and (c) A Memorandum of Understanding (MoU) has been signed on 16.5.2000 with the Government of Madhya Pradesh for execution of two joint venture projects viz. Indira Sagar (1000 MW) and Omkareshwar (520 MW) in M.P. Government of Orissa has not handed over any project to NHPC. The Government of India and the Government of U.P. have signed a Memorandum of Understanding for the development of Lakwar Vyasi H.E. Project (420 MW) in U.P. through joint venture execution by NHPC with the U.P. Jal Vidyut Nigam Limited.

†Original notice of the Question was received in Hindi.

Statement

Sl. No.	Name of Project	State	Capacity (MW)	Status
(A) NEW SCHEMES:				
1.	Parbati-I	H.P.	750	Under Survey & Investigation.
2.	Parbati-II	H.P.	750	Govt. sanction obtained for taking up of preparation of DPR & infrastructural works.
3.	Parbati-III	H.P.	501	Under Survey & Investigation.
4.	Dehang Upper	Ar.P.	11000	Under Survey & Investigation.
5.	Dehang Middle	Ar.P.	700	Under Survey & Investigation.
6.	Dehang Lower	Ar.P.	1700	Under Survey & Investigation.
7.	Subansiri Upper	Ar.P.	2500	Under Survey & Investigation.
8.	Subansiri Middle	Ar.P.	2000	Under Survey & Investigation.
9.	Subansiri Lower	Ar.P.	800	DPR Stage.
10.	Kishanganga	J&K	330	To be taken over.
11.	Uri-II	J&K	280	To be taken over.
12.	Bursar	J&K	1020	To be taken over.
13.	Sewa-II	J&K	120	To be taken over.
14.	Pakal Du I	J&K	1000	To be taken over.
15.	Nimmo Bazgo	J&K	30	To be taken over.
16.	Chutak	J&K	18	To be taken over.
17.	Teesta Stage-I	W.B.	40	To be taken over.
18.	Teesta Stage-II	W.B.	60	To be taken over.
19.	Teesta Stage-III	W.B.	100	To be taken over.
20.	Teesta Stage-IV	W.B.	125	To be taken over.
(B) JOINT VENTURES:				
1.	Indira Sagar	M.P.	1000	MOU signed with Govt. of M.P. for execution.
2.	Omkareshwar	M.P.	520	MOU signed with Govt. of M.P. for execution.
3.	Lakwar Yyasi	U.P.	420	MOU signed with Govt. of M.P. for execution.